

The Minister of Industry (Shri Manubhai Shah): A statement is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 2].

Manufacture of Ampulla and Vacuum Flasks

*23. Shri Jhulan Sinha: Will the Minister of Commerce and Industry be pleased to state the present position with regard to the manufacture of ampulla and vacuum flasks in the country?

The Minister of Industry (Shri Manubhai Shah): A Statement is placed on the Table of the Lok Sabha. [See Appendix I, annexure No. 3.]

Slum Clearance in Calcutta

*24. { Shri Sadhan Gupta:
Shri Ajit Singh Sarhadi:

Will the Minister of Works, Housing and Supply be pleased to state the main features of the schemes for slum clearance in Calcutta for which loans and subsidies have been sanctioned to West Bengal Government?

The Deputy Minister of Works, Housing and Supply (Shri Anil K. Chanda): A statement giving the main features of the two slum clearance projects of West Bengal Government sanctioned so far is as follows:

Two slum clearance projects received from the West Bengal Government were sanctioned on the 28th October, 1957, at the approved cost of Rs. 71.04 lakhs 25% of which will be given by the Union Government as subsidy and 50% as loan. The first project formulated by the Construction Board, West Bengal, provides for construction of 384 multi-storied one-roomed tenements on Barrackpur Trunk Road, Calcutta, at an approved cost of Rs. 23.04 lakhs for rehousing of 384 slum families at present living in Galiff Street *bustees*. The second project prepared by the Calcutta Improvement Trust provides for construction of 800 multi-storied one-roomed tenements on

Barrackpur Trunk Road and Dum Dum Road, Calcutta, at an approved cost of Rs. 48.00 lakhs for rehousing of 800 slum families at present living in three *bustees* at the extension of Central Avenue, Baghbazar Street and Galiff Street, Calcutta. Both these projects provide for separate kitchen, and individual bath and W.C. for each unit of accommodation and are due for completion by 31-3-1959.

Cement Supply to Punjab

*25. Shri Daljit Singh: Will the Minister of Commerce and Industry be pleased to state:

(a) whether there was any cut in the quota of cement supplied to Punjab State during 1957-58;

(b) the actual quantity of cement supplied to the Punjab State during the above period; and

(c) whether the Punjab Government has requested any increase in the quota of cement during this year?

The Minister of Industry (Shri Manubhai Shah): (a) No, Sir.

(b) The allotment to Punjab during 1957-58 was 229,010 tons.

(c) No, Sir.

Displaced Persons from Kashmir

Shri Tyagi:
*26. Shri Ajit Singh Sarhadi:

Will the Minister of Rehabilitation and Minority Affairs be pleased to state the number of refugees who have migrated from Pak-occupied areas of Kashmir and have settled down in various States in India?

The Minister of Rehabilitation and Minority Affairs (Shri Mehr Chand Khanna): Out of approximately, 1,35,000 Kashmiri Displaced Persons who had migrated from Pakistan occupied areas of Jammu and Kashmir, about 12,609 persons have settled in various States outside Jammu and Kashmir. A list of the Kashmiri Displaced Persons that have settled in the various States other than Jammu and Kashmir is laid on the Table of the Lok Sabha. [See Appendix I, annexure No. 4.]